Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 82 of 2011

Dated : 15th July, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Essar Power Limited **… Appellant(s)**

Versus

Uttar Pradesh Electricity Regulatory Commission & Anr. **….Respondent(s)**

Counsel for the Appellant(s): **Mr. Amit Kapoor & Mr. Vishal Anand**
Mr. Gopal Rao and Mr. Anil Sharma
(Representatives)

Counsel for Respondent (s): **Mr. M.G. Ramachandran and Mr. Mr. Vishal Gupta for Respondent No.2.**

ORDER

List the matter for further hearing on **18th July, 2011 at 2.30 p.m.**

V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

Ss/ak